

**Increase in the Price of  
Commercial Vehicles**

343. SHRIMATI PRATIBHA  
SINGH:

SHRIMATI MARGARET  
ALVA:

SHRIMATI LEELA DAMO-  
DARA MENON:

SHRIMATI RATHNABAI  
SREENIVASA RAO:

SHRI M. S. ABDUL KHADER:

Will the Minister of HEAVY INDU-  
STRY be pleased to state:

(a) whether Government have permitted  
a price increase for different manufactures  
of commercial vehicles;

(b) if so, what are the reasons therefor;  
and

(c) whether Government propose to  
undertake any cost examination of the  
industry?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEAVY INDUSTRY  
(SHRI DALBIR SINGH): (a) and (b)  
The manufacturers of Commercial Vehi-  
cles have been allowed to increase the  
price of their vehicles of 3 tonnes and  
above capacity with effect from 15th May,  
1974. The increase has been allowed in  
due consideration of all round rise in cost  
of production.

(c) The price increases allowed recent-  
ly were agreed to after detailed cost exa-  
mination by the Bureau of Industrial  
Costs and Prices.

**Grievances of London based staff  
of Indian High Commission**

344. SHRI O. P. TYAGI: Will the  
Minister of EXTERNAL AFFAIRS be  
pleased to state:

(a) whether it is a fact that London-  
based Staff of the Indian High Commis-  
sion had brought to the notice of the  
Foreign Secretary, their grievances con-  
cerning their service conditions and with  
regard to the large scale retrenchment  
which took place last year; and

(b) if so, what steps are being taken by  
Government in the matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH): (a)  
Yes, Sir.

(b) Subsequent to the meeting with the  
Foreign Secretary, a Special Inspection  
Team headed by the Additional Secretary  
in the Ministry was sent to London. The  
team held protracted discussions and rea-  
ched decisions covering the outstanding  
issues affecting the local staff in London.  
It has been decided to wind up the special  
cadres, which for historical reasons exis-  
ted in the London office. As from 1975,  
the High Commission would be brought  
on to the same basis as other Indian Mis-  
sions abroad. The end of the multiplicity  
of cadres is expected to lead to simpler  
and more efficient administration and also  
result in economy in expenditure both on  
current account and on the pension esta-  
blishment. These decisions were reached  
in consultation with and accepted by the  
representatives of the local staff employed  
in the London High Commission.

**Coal Mining Authority**

345. SHRI O. P. TYAGI: Will the  
Minister of STEEL AND MINES be  
pleased to state:

(a) whether it is a fact that Coal Min-  
ing Authority has set up its office in a  
5 star hotel in Lucknow; and

(b) if so, what is the rent being paid  
per month for the above accommodation?

THE DEPUTY MINISTER IN THE  
MINISTRY OF STEEL AND MINES  
(SHRI SUBODH HANSDA): (a) and  
(b) No, Sir. The Regional Office of the  
Coal Mines Authority set up in Lucknow  
is located in Avadh Bazar which is an  
annexe of the Clarke Avadh Hotel meant  
for commercial offices, shops, etc. The  
rent that is being paid is Rs. 2,469 per  
month for an area measuring 1336 square  
feet which works out to Rs. 1.86 per  
square foot.

**Hospital for Gold Mine Workers**

346. SHRI H. S. NARASIAH: Will  
the Minister of STEEL AND MINES be  
pleased to state:

(a) whether Government propose to  
contribute towards the charges of dispen-  
sation of medical facilities incurred on the